

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No.526/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M

Name of the Company		Reliance Commercial Finance Ltd. -Versus-Cygnus Equipment & Rentals Pvt.Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Amal Basu Mullick, Advocate } For Financial Creditor }
2. MR. RUPAK UGOSH, ADV. }
3. MS. MEENAKSHI MANOT, ADV. } FOR CORPORATE DEBTOR }
10/11/17
10/11/17

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

Notice issued by NCLT has been served on the corporate debtor on 27/10/2017 and petitioner has filed affidavit of service, which may be taken on record.

Ld. Counsel for the corporate debtor made a request that time may be given for filing reply. Prayer is allowed. 7 days' time is granted for filing reply with a copy in advance to the opposite party. Thereafter rejoinder, if any, may be filed within 3 days with a copy in advance to the opposite party.

List the matter on 23/11/2017.

(Jinan K.R.)
Member (J)

(Vijai Pratap Singh)
Member (J)